

DIVISION BENCH

O-128

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/676(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	JAI BALAJI INDUSTRIES LIMITED Vs. THE ORISSA MINERALS DEVELOPMENT COMPANY LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--|----------------------------|
| 1. | Mr. Rahul Auddy, Advocate |] For RP |
| 1. | Ms. Manju Bhuteria, Advocate |] For Operational Creditor |
| 2. | Ms. Pallabi Ghosh, Advocate |] |
| 1. | Mr. Kamal Kumar Chattopadhyay, Advocatae |] For Corporate Debtor |
| 2. | Mr. Debdeep Sinha, Advocate |] |

ORDER

1. Ld. Counsel on both sides present.
2. In view of the pendency of the appeal before the Hon'ble NCLAT in the matter, list this matter on **21/10/2021**. However, liberty to mention is granted in case Hon'ble NCLAT pronounced order earlier.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.